

OFFICE OF THE JUDGE, COMMERCIAL COURT AT ASANSOL
FOR THE DISTRICTS OF MURSHIDABAD, BIRBHUM, PURBA BARDHAMAN,
PASCHIM BARDHAMAN, PURULIA AND BANKURA

No. 51

Dated :- 08-06-2020

In view of the order of the Hon'ble High Court at Calcutta vide No. 1597-RG, dated 05.06.2020, communicated to the undersigned by the Ld. District Judge, Paschim Bardhaman (In-Charge) vide Memo No. 1043/XI-12(COVID-19), dated 06.06.2020 preceded by email communication from the Ld. Registrar (CCD), High Court, Calcutta vide No. 400 R (CCD), dated 05.06.2020, the physical functioning of this Court may be resumed in a limited form from this day in the following manner subject to approval of the Ld. District Judge, Paschim Bardhaman:-

- (i) Having regard to the COVID situation, unavailability of transport and attending circumstances, I propose to hold physical functioning of this Court for filing of new cases and hearing of ad-interim petition along with urgent interim petition / application, if any, of the pending records on **Monday** and **Wednesday** of every week commencing from 08.06.2020 subject to any declared / schedule holidays until further order(s).
- (ii) The updating of the case records, uploading of the orders / judgments in the websites as well as other preparatory works are to be carried out simultaneously on those days since this Court is to resume regular works after this phase of lockdown / COVID restrictions.
- (iii) In view of the direction of the Hon'ble High Court, if any inconvenience is likely to be faced by the Ld. lawyers, litigants etc. in physically attending court proceedings during the lockdown and to avoid overcrowding in court precincts, the court proceedings of extreme urgent matters may be conducted via video-conferencing like Vidyo application or other electronic medium in terms of Notification No. 1514-CPC dated 09.04.2020 on other working days.
- (iv) In the prevailing circumstances, this Court will take up urgent matters through electronic medium only upon receipt of any urgent matter in the official email id of this Court.
- (v) Whereas the official email of this Court for receiving the urgent petition, documents etc. as per the Notification No. 1514-CPC dated 09.04.2020 is furnished hereunder :- **commercialcourtasansol@gmail.com**.
- (vi) Whereas any urgent matter is sought to be moved on the schedule date(s), requisites steps must be taken by the stakeholders in terms of the Notification No. 1514-CPC dated 09.04.2020 and for further details, one may seek information from the aforesaid staff over phone.

<u>Name of the Staff</u>	<u>Designation</u>	<u>Phone No</u>
Abhimunya Paul	Data Entry Operator	9932945002
Supriya Chatterjee	Data Entry Operator	8759612076
Rana Chowdhury	Data Entry Operator	9434889890

- (vii) Whereas in order to inform the Bar Association of the respective six districts (where this court is exercising jurisdiction over matters under Commercial Courts Act, 2015, as amended), it would be appropriate to upload this office order in the respective official websites of the said District Courts subject to the permission of the respective Ld. District Judges.

Inform accordingly.

Sourav Bhattacharya
Judge, Commercial Court 08.06.2020

Asansol
Judge
Commercial Court
at Asansol

Copy forwarded for kind information to:

1. The Ld. Registrar, Commercial Appellate Division, the Hon'ble High Court at Calcutta – with a prayer to request the respective Ld. District Judges of the said six districts to upload this office order in their respective official website.
- ✓ 2. The Ld. District Judges with a request to upload this office order in the official website of the respective District Court :-
 - (a) The Ld. District Judge, Paschim Bardhaman,
 - (b) The Ld. District Judge, Purba Bardhaman,
 - (c) The Ld. District Judge, Murshidabad,
 - (d) The Ld. District Judge, Bankura,
 - (e) The Ld. District Judge, Birbhum,
 - (f) The Ld. District Judge, Purulia.

 08.06.2020
Judge, Commercial Court
Asansol
Judge
Commercial Court
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